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Title : Introduction of Immoral Traffic (Prevention) Amendment Bill, 2006.

THE MINISTER OF STATE OF THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI RENUKA CHOWDHURY): I beg to move for leave to introduce a Bill further to amend the Immoral Traffic (Prevention) Act, 1956 and the Prevention Money-Laundering Act, 2002.

MR. SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Immoral Traffic (Prevention) Act, 1956 and the Prevention Money-Laundering Act, 2002. "

The motion was adopted.

SHRIMATI RENUKA CHOWDHURY: I introduce the Bill.

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* Published in the Gazettee of India, Extraordinary Part-II, Section-2, dated 22.5.2006.

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